

एनएचआरसी की रिपोर्ट को कोर्ट में चुनौती दे सकती है बंगाल सरकार

<https://www.jagran.com/west-bengal/kolkata-bengal-government-may-challenge-nhrc-report-in-court-21844306.html>

बंगाल सरकार विधानसभा चुनाव के बाद हुई कथित हिंसा पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की रिपोर्ट के खिलाफ कोर्ट का दरवाजा खटखटा सकती है। राज्य सचिवालय नवान्न से मिली जानकारी के अनुसार राज्य सरकार रिपोर्ट को कलकत्ता हाईकोर्ट अथवा सुप्रीम कोर्ट में चुनौती देने के बारे में कानूनी सलाह ले रही है।

सूत्रों के मुताबिक राज्य के मुख्य सचिव हरिकृष्ण द्विवेदी ने राज्य सचिवालय नवान्न में चुनाव बाद हुई हिंसा को लेकर शनिवार को आला अधिकारियों के साथ बैठक की। बैठक में पूरे मामले को तीन भागों में बांटकर चर्चा की गई। पहले में चुनाव के दौरान की स्थिति, दूसरे भाग में दो मई को चुनाव नतीजे आने से लेकर पांच मई को ममता बनर्जी के मुख्यमंत्री के रूप में शपथ लेने तक और तीसरे भाग में छह मई के बाद की स्थिति पर चर्चा की गई।

दूसरी ओर अब बंगाल सरकार भी राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की तर्ज पर आम लोगों से बात कर चुनाव बाद हुई हिंसा को लेकर रिपोर्ट तैयार करने पर विचार कर रही है। पुलिस प्रशासन का कहना है कि एनएचआरसी ने अपनी रिपोर्ट में दुष्कर्म, हत्या से जुड़े जिन मामलों का जिक्र किया है, वह उसे नहीं मिले हैं। लिहाजा इसकी सच्चाई जानने के लिए वह सीधे पीड़ितों से बात करेगी। बताते चलें कि चुनाव बाद हिंसा पर एनएचआरसी ने पिछले दिनों कलकत्ता हाईकोर्ट में अपनी रिपोर्ट सौंपी है जिसमें राज्य सरकार की कड़ी आलोचना की गई है।

राज्य सरकार की ओर से आयोग की रिपोर्ट को कोर्ट में चुनौती देने की तैयारी पर प्रतिक्रिया देते हुए नेता प्रतिपक्ष सुवेंदु अधिकारी ने कहा कि सरकार की जहां इच्छा है वहां जाए। कोई फायदा नहीं होगा। राज्य सरकार सुप्रीम कोर्ट जाएगी तो अच्छा होगा। वे चाहते हैं कि सुप्रीम कोर्ट इसमें हस्तक्षेप करे।

AN EXPRESS SERIES PART-4

Boycott and a warning: 'Without party nod, no one will sell anything to these people'

**PAGE 1
ANCHOR****RAVIK BHATTACHARYA &
ATRI MITRA**MAHISDA (PASCHIM
MEDINIPUR), JULY 19

DULAL Chakraborty remembers that it was four days after the May 2 poll results when a group of "local Trinamool workers" arrived at his mud house in Mahisda village of Paschim Medinipur district's Keshpur area. Chakraborty and his son Somnath, both BJP workers, were already living at a relative's house, he says, fearing retaliation. The men told the family to stay "ghorbandi (inside the



Dulal Chakraborty, wife say they faced social boycott for 15 days. He says he has left the BJP now. Partha Paul

house)", and not be seen anywhere outside.

Chakraborty later realised he and his son figured in a list of 16

local BJP supporters and 2 CPM members allegedly prepared by the Trinamool for social boycott. After the list became viral, po-

lice got into the act. By the time they landed up at Chakraborty's house to reassure the family that the "ghorbandi" was illegal, it had been 15 days, and his mind was made: the 59-year-old and his family cut off all links with the BJP.

The TMC claims it didn't issue any leaflet containing such a list. Police suo motu lodged a case against "unknown persons", and only recently arrested four people, all TMC supporters, for spreading "rumours". They are out on bail.

But, for Chakraborty and others, the "fear" was real. After spending days cooped up until police intervention, several claim to have left the BJP.

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'No one will sell anything to these people'

The social boycott at Mahisda and other places following the Bengal Assembly results was one of the issues highlighted by the BJP, including by Union Finance Minister Nirmala Sitharaman and MP Swapan Dasgupta. The NHRC report, prepared on the directions of the Calcutta High Court, was severely critical of the Mamata Banerjee government.

The list, printouts of which were in circulation, carried the name of 'Mahisda All India Trinamool Congress' and said in Bengali: 'Without the party's permission, nothing can be sold to these people. Tea sellers can be told not to serve tea to these people. Violators were threatened "punishment".'

SP, Paschimi Medinipur, Dinesh Kumar says, "Proper investigation was done. Confidence building measures were taken by police. The situation is normal now."

On the TMC links of the four arrested -- Pintu Chakraborty, Manas Bhuiyan, Sujash Pramanik and Rabin Das -- the party's Keshpur block president Uttamananda Tripathi says, "They may be our supporters but they are not our workers. In this Assembly election, they did not work with us.. As soon as

CASE DIARY

VICTIMS: 18 who faced "social boycott" in Mahisda village, starting May 6, for 15 days and more

ACCUSED NAMED IN FIR:

Pintu Chakraborty, Manas Bhuiyan, Sujash Pramanik, Rabin Das (all TMC, all arrested on July 6, all on bail)

STATUS OF PROBE: Investigation on

TOTAL CASES OF THREAT/CRIMINAL INTIMIDATION POST-MAY 2 AS PER NHRC REPORT: 562

BJP CLAIM: 92

TMC CLAIM: Nil

we got the news (of the list), we asked police to take action."

Chakraborty, a farmer owning 2 big has of land, says he never himself saw the list. "The group of TMC workers who visited my house beat up my nephew. Two days later another group told us not to step out of

our homes, even for our fields."

Chakraborty says the personnel from the Keshpur Police Station were very polite. "They told us not to worry, that we were free to go about our work. They also told us to call in case of any trouble... But I can't afford this. I told Somnath too to leave the BJP." Somnath was the general secretary of the Keshpur Purba Mandal of the BJP.

Narayan Middy, 36, the vice-president of the BJP Keshpur Purba Mandal, lives about 20 min from Chakraborty's house. The family claims they faced a month-long "boycott". While it is now over, Middy says he is still scared to return to his job as a licensed law clerk at the land records office in Keshpur.

According to Middy, he has lived with the area's violent politics for more than 23 years, having joined the CPM in 1998 when the area was a Left stronghold. "It turned into a TMC bastion after 2011. We understood we could not fight the TMC being with the Left. Hence, in 2017, we joined the BJP."

Now, Middy says, "No one can be with BJP here. I am leaving politics altogether."

Haradhan Maal, who lives

with his wife and two children, says he got to know about the "boycott" when he went to a tea stall about a week after the results. "I just returned home and stayed indoors."

Later, Maal wrote a letter to the TMC, saying he had committed a mistake by joining the BJP and asked for its pardon. "I wrote that I am ready to join the TMC. Yet the boycott was not ended."

Goutam Mal, 24, also in the "boycott" list, says hope for a job drew him to the BJP. "I am a graduate and also have teachers' training. But, like me, thousands have no job. We thought if the BJP comes to power, there will be more employment, school-teachers vacancies will be filled..."

The CPM cadres who figure in the "boycott" list are Panchu Mal and Dibyendu Mondol. Dibyendu, a teacher, says he is not surprised by the violence. "Such politics has been going on in Keshpur for a long time. It is difficult to do Opposition politics here. Now people are seeing a naked form of it."

TMC Keshpur MLA Sheuli Saha asserts the party is not even that strong in Mahisda village to "issue such fatwas". "Someone caused this incident intentionally."

SHORT

TAKES

MIZORAM ACCUSES ASSAM OF HUMAN RIGHTS VIOLATION

Guwahati: The ongoing border dispute in north-eastern states took a new turn on Monday with the frontier state of Mizoram accusing its counterpart in Assam of committing human rights violations and atrocities on the tribal people residing along the inter-state border areas.

Mizoram's Kolasib district Deputy Commissioner H. Lalthlangliana in a letter which has also been sent to the National Human Rights Commission (NHRC) and National Commission for Scheduled Tribes (NCST), alleged human rights violation and atrocities on tribal people by Assam government officials and police during a border stand-off on July 10. In the letter, Mr Lalthlangliana said that a road was constructed on July 10 from Assam to Buarchep without any prior notice and officials of the neighbouring state backed by police destroyed crops belonging to people of the Mizo tribe. The tribal people who gathered to protest were forcefully driven off by armed police personnel from Assam, he alleged. Also, two loud explosions were heard on July 11 around 2.40 am by Mizoram police forces guarding the border at Saihapui 'V' village and Buarchep on the border with Assam, he said. A criminal case under the Explosive Substances Act was also registered at the Vairengte police station in Mizoram.

NHRC reveals "horrible" truth in report, calls for CBI probe into Bengal poll violence

<https://english.newstracklive.com/news/nhrc-report-on-west-bengal-after-elections-violence-kolkata-high-court-mc23-nu764-ta764-ta321-1171451-1.html>

BJP supporters were severely tortured in violence following the May 2 election results in West Bengal. In many places, they are still living in other places except their homes. Their houses have been demolished. Their houses have been targeted several times in the last two months. Recently, when a team of the National Human Rights Commission (NHRC) probing post-election violence in Bengal on the orders of the Calcutta High Court visited the area, the team was allegedly chased by Trinamool Congress (TMC) supporters.

A report released by the NHRC has accused the Mamata Banerjee government of turning a blind eye to violence. There is still an atmosphere of fear among the people. The victim's families are still avoiding meeting anyone. Of the 40 families, only eight have agreed to meet the media at new locations, while two others spoke over the phone. Two families met on the roadside. Several members of the victims' families claimed that they had approached the police but the police did not register their complaint. Finally, some had sent a complaint to the NHRC.

However, police claim that they have arrested two persons for an incident of violence in Dompara area of the colony. But the police refused to divulge who was arrested. On the whole issue, TMC say they had no role to play in the violence. Claiming to be among the families who migrated, Megha and Amit Dey said they have been wandering from one place to another with their 3-year-old son. They have finally found a room on rent, but they are still facing many problems.

प. बंगाल: एनएचआरसी रिपोर्ट में चुनाव बाद हिंसा को लेकर दिल दहलाने वाले दावे

<https://sanjeevnitoday.com/national/p-bengal-heartbreaking-claims-about-postpoll-violence-in/cid4045229.htm>

पश्चिम बंगाल विधानसभा चुनाव के बाद राज्य के हर हिस्से में फैली बर्बर हिंसा को लेकर राष्ट्रीय मानवाधिकार आयोग ने हाईकोर्ट में जो रिपोर्ट दी है वह दिल दहलाने वाली है। कहीं पता चला है कि 60 साल की महिला का उसके पोते के सामने दुष्कर्म किया गया है तो कहीं पिता के सामने बेटी का उत्पीड़न हुआ है।

पश्चिम बंगाल में चुनाव नतीजों के बाद हुई हिंसा में हजारों भाजपा समर्थकों पर जमकर अत्याचार किया गया। कई स्थानों पर आज भी ये लोग अपने घर को छोड़कर दूसरी जगह रह रहे हैं। उनके घरों को तोड़ दिया गया है। बीते दो महीने में कई बार उनके घरों को निशाना बनाया गया।

हाल ही में जब कलकत्ता हाई कोर्ट के आदेश पर बंगाल में चुनाव के बाद की हिंसा की जांच कर रहे राष्ट्रीय मानवाधिकार आयोग की एक टीम ने उस क्षेत्र का दौरा किया तो कथित तौर पर तृणमूल कांग्रेस समर्थकों द्वारा टीम का पीछा किया गया और हमले की भी कोशिश हुई थी।

आयोग की ओर से जारी की गई रिपोर्ट में ममता बनर्जी सरकार पर हिंसा पर आंखें मूंदने का इल्जाम लगाया गया है। लोगों में अब भी भय का माहौल है। पीड़ित परिवार अभी भी किसी से मिलने से बच रहे हैं। 40 परिवारों में से सिर्फ आठ ने नए स्थानों पर मीडिया से मुलाकात करने के लिए सहमति जताई है, जबकि दो अन्य ने फोन पर बात की। दो परिवार सड़क के किनारे मिले। पीड़ित परिवारों के कई लोगों ने दावा किया कि उन्होंने पुलिस से संपर्क किया था किन्तु पुलिस ने उनकी शिकायत दर्ज नहीं की। अंत में कुछ ने आयोग को शिकायत भेजी थी।

हालांकि पुलिस का दावा है कि उन्होंने कॉलोनी के डोमपारा इलाके में हिंसा की एक घटना के लिए दो लोगों को अरेस्ट किया है। किन्तु किसकी गिरफ्तारी हुई पुलिस ने ये बताने से मना कर दिया। पूरे मामले को लेकर तृणमूल का कहना है कि इस हिंसा में उनका कोई रोल नहीं था।

पलायन करने वाले परिवारों में शामिल होने का दावा करते हुए मेघा और अमित डे ने कहा कि वे अपने तीन वर्षीय बेटे के साथ एक स्थान से दूसरे स्थान पर भटकते रहे हैं। आखिर में उन्हें किराए पर एक कमरा मिला है लेकिन अब भी उन्हें कई समस्याओं का सामना करना पड़ रहा है।